



The Indian Express English Ahmedabad Date of Publish 01/10/2023

FORM B		
PUBLIC ANNOUNCEMENT		
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF JIVANJYOT MOTORS PRIVATE LIMITED		
Sr.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Jivanjyot Motors Private Limited (In Liquidation)
2.	Date of incorporation of corporate debtor	28/11/2006
3.	Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109GJ2006PTC049471
5.	Address of the registered office and principal office (if any) of corporate debtor	Dream Honda,Jivanjyot Theater Compound, Udhna Main Road, Surat, Gujarat, India, 394210
6.	Date of closure of Insolvency Resolution Process	16th July, 2023
7.	Liquidation commencement date of corporate debtor	27th September, 2023 (Order Received by Liquidator on 29th September by Mail)
8.	Name and registration number of the insolvency professional acting as liquidator	CA IP Sanjay Jitendral Shah, IBBI/IPA-001/IP-01915/2020-2021/13096
9.	Address and e-mail of the liquidator, as registered with the Board	501-502, Abhijit-1, Mithakhali six road opposite Bhuj Mercantile bank, Navrangpura, Ahmedabad-380009. sshahfca.ss@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	501-502, Abhijit-1, Mithakhali six road opposite Bhuj Mercantile bank, Navrangpura, Ahmedabad-380009. liquidator,jivanjyot@gmail.com
11.	Last date for submission of claims	30th October, 2023

Notice is hereby given that the National Company Law Tribunal (Ahmedabad Special Bench, Court-2) has ordered the commencement of liquidation of the **Jivanjyot Motors Private Limited** on **27th September, 2023 (Which was received by liquidator through mail on 29th September,2023)** date of passing of order of liquidation under section 33 of the Code].

The stakeholders of **Jivanjyot Motors Private Limited** are hereby called upon to submit their claims with proof on or before **30th October, 2023** [the date falling thirty days from the liquidation commencement date/Order Received Date], to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

CA IP Shah Sanjay Jitendralal, Liquidator
In the Matter of Jivanjyot Motors Private Limited under Liquidation
Reg No. IBBI/IPA-001/IP-01915/2020-2021/13096

Date : 01/10/2023
Place : Ahmedabad